

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 236
CP-65/ND/2023

IN THE MATTER OF:

Sangeeta Batra & Anr.

...

Appellant/Petitioner

Versus

Perennial Lifesciences Pvt. Ltd.

...

Respondent

Under Section: 241-242 Comp. Act.

Order delivered on 30.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Appellant : Adv. Mrinal Gopal Elker, Adv. Bhanita Patowary,
Adv. Divyansh Singh

For the Respondent : Adv. Shashi Bhushan Prasad

HYBRID HEARING (PHYSICAL & VC)

ORDER

As the judicial work in the Principal Bench has been ordered to be suspended for half day i.e. in the afternoon, the hearing in captioned matter is deferred to 14.06.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)